

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 425
483/252/ND/2020

IN THE MATTER OF:

M/s. Montage Distillers and Vintners Pvt. Ltd.

...APPELLANT

Vs.

ROC NCT Delhi and Haryana

...RESPONDENT

Section

Under Section 252

**Order delivered on 24.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Nikunj Hurria, Advocate.

For the ROC

:Mr. M. Yadubhushan Rao, AROC.

For the Income Tax Department

**:Mr. Shlok Chandra with Mr.
Chandratany Chaube, Advocates.**

ORDER

Heard the submissions made by the counsel for the appellant, AROC as well as proxy counsel for the Income Tax Department. Order in this matter is reserved.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**